

**GOVERNMENT OF INDIA**  
**MINISTRY OF EDUCATION**  
**DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

UNSTARRED QUESTION NO. 17  
TO BE ANSWERED ON 18.07.2022

**Objectives of SSA**

17. DR. DNV SENTHILKUMAR. S.:  
SHRI KULDEEP RAI SHARMA:  
DR. AMOL RAMSING KOLHE:  
DR. SUBHASH RAMRAO BHAMRE:  
SHRI SUNIL DATTATRAY TATKARE:  
SHRIMATI SUPRIYA SULE:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Samagra Shiksha Abhiyan (SSA) has been able to achieve the objective for which it was set up and if so, details thereof and if not, the corrective steps taken in this regard;

(b) the number of elementary, secondary and higher secondary school that have been upgraded under SSA during each of the last three years and current year, State-wise including Tamil Nadu, Andaman & Nicobar Islands and Maharashtra;

(c) the number of schools in which library and sports equipment facilities provided along with classes upgraded under SSA during the said period, State-wise;

(d) the details of the latest/current school enrolment rate of SC/ST/OBC girls at primary level and the States that have made a significant progress in this regard during the last three years and current year; and

(e) the current school enrollment rate of girls at Secondary level along with the States that have been continuously lagging behind in increasing the percentage of girls enrollment in Secondary Schools?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SMT. ANNPURNA DEVI)**

(a) & (b): The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education-Samagra Shiksha . The scheme has now been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

The major objectives of the Scheme are: (i) Support States and UTs in implementing the recommendations of the National Education Policy 2020 (NEP 2020); (ii) Support States in implementation of Right of Children to Free and Compulsory Education (RTE) Act, 2009; (iii) Focus on Early Childhood Care and Education; (iv) Emphasis on Foundational Literacy and Numeracy; (v) Thrust on Holistic, Integrated, Inclusive and activity based Curriculum and Pedagogy to impart 21st century skills among the students; (vi) Provision of quality education and enhancing learning outcomes of students; (vii) Bridging Social and Gender Gaps in School Education; (viii) Ensuring equity and inclusion at all levels of school education; (ix) Strengthening and up-gradation of State Councils for Educational Research and Training (SCERTs)/State Institutes of Education and District Institutes for Education and Training (DIET) as nodal agency for teacher training; (x) Ensuring safe, secure and conducive learning environment and maintenance of standards in schooling provisions and (xi) Promoting vocational education. The state-wise details of schools upgraded during the last three years and current year is at Annexure-I.

(c): The state-wise details of schools in which library and sports equipment facilities have been provided, during the last three years and current year, are at Annexure-II and Annexure-III respectively.

(d) & (e): As per the Unified District Information System for Education (UDISE+), data available for the years 2017-18 to 2020-21, the state-wise details of school enrolment rate of SC/ST girls at primary level and the state-wise current school enrollment rate of girls at Secondary level are at Annexure-IV.

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 17 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2022 ASKED BY HON'BLE MPS DR. DNV SENTHILKUMAR. S., SHRI KULDEEP RAI SHARMA, DR. AMOL RAMSING KOLHE, DR. SUBHASH RAMRAO BHAMRE, SHRI SUNIL DATTATRAY TATKARE AND SHRIMATI SUPRIYA SULE REGARDING OBJECTIVES OF SSA

State wise Status of approved schools for upgradation under Samagra Shiksha Since Year 2019-20 to 2022-23 (As on 30 June 2022)					
SN	State	Elementary	Secondary	Higher Secondary	Higher Secondary where addition of subject approved
1	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	34	0	0	0
3	Arunachal Pradesh	2	0	1	0
4	Assam	2	5	18	0
5	Bihar	0	0	0	0
6	Chandigarh	0	0	0	0
7	Chhattisgarh	1	16	7	0
8	Dadra & Nagar Haveli	0	0	0	2
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	0	0
11	Goa	0	0	0	0
12	Gujarat	0	0	0	0
13	Haryana	0	0	0	0
14	Himachal Pradesh	0	0	0	0
15	Jammu And Kashmir	10	34	6	0
16	Jharkhand	0	0	0	0
17	Karnataka	0	23	0	0
18	Kerala	0	0	0	0
19	Lakshadweep	0	0	0	0
20	Ladakh	2	7	3	0
20	Madhya Pradesh	0	21	0	0
21	Maharashtra	0	0	0	0
22	Manipur	39	12	15	0
23	Meghalaya	2	11	8	1
24	Mizoram	4	9	29	6
25	Nagaland	0	0	7	0
26	Odisha	0	5	57	0
27	Pondicherry	0	0	1	0
28	Punjab	0	4	12	189
29	Rajasthan	229	0	3	307
30	Sikkim	0	3	5	1
31	Tamil Nadu	0	2	1	0
32	Telangana	0	0	0	0
33	Tripura	10	2	3	14
34	Uttar Pradesh	105	125	31	890
35	Uttarakhand	1	1	0	0
36	West Bengal	8	0	0	0
	<b>Total</b>	<b>449</b>	<b>280</b>	<b>207</b>	<b>1410</b>

Source: PRABANDH

## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (C) OF LOK SABHA UNSTARRED QUESTION NO. 17 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2022 ASKED BY HON'BLE MPS DR. DNV SENTHILKUMAR. S., SHRI KULDEEP RAI SHARMA, DR. AMOL RAMSING KOLHE, DR. SUBHASH RAMRAO BHAMRE, SHRI SUNIL DATTATRAY TATKARE AND SHRIMATI SUPRIYA SULE REGARDING OBJECTIVES OF SSA

No. of schools provided Library Grant					
No.	State Name	2022-2023	2021-2022	2020-2021	2019-2020
1	A AND N ISLANDS	329	329	328	328
2	ANDHRA PRADESH	44998	44802	44682	36356
3	ARUNACHAL PRADESH	2848	2896	2855	3062
4	ASSAM	45810	45860	45966	49678
5	BIHAR	75424	72467	72475	72534
6	CHANDIGARH	114	114	114	114
7	CHHATTISGARH	48291	48255	48298	48301
8	DELHI	2697	2713	2732	2735
9	DND - DNH	397	400	400	402
10	GOA	812	818	824	838
11	GUJARAT	34805	34946	35035	35046
12	HARYANA	14477	14386	14400	14355
13	HIMACHAL PRADESH	15328	15334	15368	15399
14	JAMMU AND KASHMIR	22225	22250	22247	22451
15	JHARKHAND	35331	35349	35447	14219
16	KARNATAKA	47959	39543	14945	43153
17	KERALA	4602	4728	4619	4723
18	LADAKH	807	821	845	856
19	LAKSHADWEEP	36	43	43	43
20	MADHYA PRADESH	98634	98883	119106	119518
21	MAHARASHTRA	65610	65158	64364	64914
22	MANIPUR	2831	2829	3023	2977
23	MEGHALAYA	7755	7761	7754	7778
24	MIZORAM	2558	2529	2551	2541
25	NAGALAND	1923	1953	1955	2060
26	ODISHA	49960	53036	54503	54953
27	PUDUCHERRY	412	412	412	414
28	PUNJAB	19135	19145	19173	18950
29	RAJASTHAN	68455	67359	67267	66641
30	SIKKIM	838	839	769	764
31	TAMIL NADU	37392	37391	37114	9582
32	TELANGANA	26306	28449	28646	28803
33	TRIPURA	4239	4258	4294	4301
34	UTTAR PRADESH	2359	136943	161261	161190
35	UTTARAKHAND	16380	16446	16632	17153
36	WEST BENGAL	82731	82749	82230	82225
<b>Total</b>		<b>884808</b>	<b>1012194</b>	<b>1032677</b>	<b>1009357</b>

Source PRABANDH

## ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (C) OF LOK SABHA UNSTARRED QUESTION NO. 17 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2022 ASKED BY HON'BLE MPS DR. DNV SENTHILKUMAR. S., SHRI KULDEEP RAI SHARMA, DR. AMOL RAMSING KOLHE, DR. SUBHASH RAMRAO BHAMRE, SHRI SUNIL DATTATRAY TATKARE AND SHRIMATI SUPRIYA SULE REGARDING OBJECTIVES OF SSA

No of schools provided Sports & Equipments					
No.	State Name	2022-2023	2021-2022	2020-2021	2019-2020
1	A AND N ISLANDS	329	329	328	328
2	ANDHRA PRADESH	44998	44802	44682	25811
3	ARUNACHAL PRADESH	2848	2896	2855	3062
4	ASSAM	45810	45860	45967	50132
5	BIHAR	75424	72467	72475	72534
6	CHANDIGARH	114	114	351	311
7	CHHATTISGARH	48292	48255	48299	48339
8	DELHI	2707	2719	2761	2765
9	DND - DNH	397	400	400	402
10	GOA	812	818	740	838
11	GUJARAT	0	34946	35035	35046
12	HARYANA	14477	14386	14400	14355
13	HIMACHAL PRADESH	15328	15334	15368	15402
14	JAMMU AND KASHMIR	24758	22250	22315	22451
15	JHARKHAND	15996	35349	35447	30884
16	KARNATAKA	47959	9350	10213	43493
17	KERALA	4602	4728	4618	4723
18	LADAKH	807	821	845	856
19	LAKSHADWEEP	36	43	43	43
20	MADHYA PRADESH	98634	98883	119106	119518
21	MAHARASHTRA	65610	65720	0	66552
22	MANIPUR	2831	2829	3023	2977
23	MEGHALAYA	7755	7776	7767	2292
24	MIZORAM	2558	2529	2559	2549
25	NAGALAND	1923	1953	1955	2060
26	ODISHA	49960	53036	54503	54953
27	PUDUCHERRY	412	412	413	414
28	PUNJAB	19135	19103	19167	19243
29	RAJASTHAN	68455	67359	60166	66641
30	SIKKIM	766	839	769	767
31	TAMIL NADU	37392	37391	37112	1764
32	TELANGANA	26306	28449	28646	28803
33	TRIPURA	4248	4258	4303	1830
34	UTTAR PRADESH	2359	136884	2235	161030
35	UTTARAKHAND	16380	16446	16634	17153
36	WEST BENGAL	82731	82749	82256	82225
<b>Total</b>		<b>833149</b>	<b>982483</b>	<b>797756</b>	<b>1002546</b>

Source PRABANDH

## ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PARTS (D) & (E) OF LOK SABHA UNSTARRED QUESTION NO. 17 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2022 ASKED BY HON'BLE MPS DR. DNV SENTHILKUMAR. S., SHRI KULDEEP RAI SHARMA, DR. AMOL RAMSING KOLHE, DR. SUBHASH RAMRAO BHAMRE, SHRI SUNIL DATTATRAY TATKARE AND SHRIMATI SUPRIYA SULE REGARDING OBJECTIVES OF SSA

State/Uts Name	Gross Enrolment Ratio - Primary Level (Girls)								GER (Girls)
	SC				ST				Secondary
	2017-18	2018-19	2019-20	2020-21	2017-18	2018-19	2019-20	2020-21	2020-21
A & N Islands	-	-	-	-	112.98	114.9	111.9	99.0	79.6
Andhra Pradesh	89.09	100.3	106.1	109.0	93.72	106.7	113.4	115.9	83.5
Arunachal Pradesh	-	-	-	-	103.19	106.5	115.1	126.6	71.3
Assam	130.07	139.9	141.3	146.3	114.72	124.6	126.5	131.0	82.2
Bihar	112.83	109.5	113.6	120.0	179.01	190.5	183.5	193.7	65.6
Chandigarh	28.98	30.6	29.4	27.5	-	-	-	-	95.4
Chhattisgarh	102.58	104.2	105.3	104.0	94.83	94.1	93.6	93.4	89.4
Dadra & Nagar Haveli & D&D	125.85	91.6	180.2	122.4	72.54	90.4	82.7	77.2	82.1
Daman & Diu	92.03	160.6	86.4	#	86.49	83.1	90.5	#	#
Delhi	58.59	64.1	63.7	62.0	-	-	-	-	118.1
Goa	68.33	67.5	65.2	60.4	71.61	72.1	69.5	67.6	90.8
Gujarat	96.75	90.3	93.7	93.4	97.28	96.4	97.4	96.8	74.1
Haryana	105.01	107.8	107.8	105.2	-	-	-	-	93.0
Himachal Pradesh	97.97	104.5	105.4	102.9	93.51	102.4	104.4	104.0	99.7
Jammu & Kashmir	100.27	111.5	119.5	127.6	90.44	110.5	105.1	114.2	60.1
Jharkhand	113.03	116.8	111.3	110.1	108.23	110.0	109.2	106.6	65.1
Karnataka	102.32	105.8	104.9	103.1	101.99	106.0	105.6	105.1	89.8
Kerala	97.07	99.7	100.0	99.2	96.66	103.9	98.0	97.1	97.3
Ladakh	-	-	360.0	380.0	-	-	86.6	85.2	63.5
Lakshadweep	-	-	-	-	67.53	77.4	78.2	80.9	77.0
Madhya Pradesh	95.67	98.3	96.0	94.5	89.14	92.3	90.5	88.3	69.1
Maharashtra	100.76	108.6	109.3	107.7	94.71	103.7	106.8	105.9	91.3
Manipur	143.07	156.5	173.5	163.5	114.75	123.7	127.0	136.2	77.0
Meghalaya	-	-	-	-	151.87	159.9	172.8	187.3	94.4
Mizoram	-	-	-	-	118.18	135.5	141.8	148.8	97.2
Nagaland	-	-	-	-	83.18	86.0	91.2	94.7	64.1
Odisha	102.46	104.0	104.8	104.6	98.63	98.1	96.1	95.7	83.6
Puducherry	88.78	93.2	91.7	92.0	-	-	-	-	81.5
Punjab	100.71	107.1	110.5	110.0	-	-	-	-	107.7
Rajasthan	106.17	113.7	116.9	116.7	100.22	108.5	110.6	110.3	79.9
Sikkim	140.27	148.2	149.1	158.1	85.51	90.8	91.6	94.5	94.1
Tamil Nadu	103.56	105.8	105.0	105.0	112.52	110.8	110.3	112.1	92.5
Telangana	104.75	118.5	122.9	120.7	94.19	100.7	103.5	101.9	92.7
Tripura	111.43	123.6	134.0	140.5	103.04	114.2	119.8	122.8	83.1
Uttar Pradesh	105.77	124.2	127.8	127.9	120.52	151.5	153.8	160.9	62.9
Uttarakhand	100.91	117.6	119.3	119.1	89.88	104.5	109.5	110.4	91.8
West Bengal	106.55	124.4	127.2	132.0	109.24	114.4	120.9	120.3	100.8
<b>India</b>	<b>103.99</b>	<b>112.4</b>	<b>114.5</b>	<b>115.3</b>	<b>101.04</b>	<b>105.6</b>	<b>106.6</b>	<b>106.6</b>	<b>79.5</b>

Source : UDISE+# D&NH and Daman & Diu merged with one Uts (-) Negligible population in SC/ST Category